

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:198
ANSWERED ON:09.03.2011
THEFT OF COAL
Abdulrahman Shri ;Sule Supriya

Will the Minister of COAL be pleased to state:

- (a) Whether instances of theft, black marketing and illegal mining of coal have been reported in various subsidiaries of Coal India Limited (CIL) during each of the last three years and the current year;
- (b) If so, the details thereof, subsidiary-wise and year-wise along with the quantum/value of loss;
- (c) The action taken against the guilty officials during the above period;
- (d) Whether connivance of officials of Coal India Limited (CIL) and its subsidiaries and law enforcement/security agencies, has been reported;
- (e) If so, the details thereof; and
- (f) The steps taken/proposed to be taken by the Government to check these illegal activities?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL)

(a to f): A statement is laid on the Table of the House.